

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 36 of 2016 &
I.A. NO. 91 of 2016**

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter:

**Talwandi Sabo Power Ltd.Appellant (s)
Vs.
Punjab State Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Akshat Jain
Ms. Aparajita Upadhyay
Mr. Jasmeet Wadehra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. M.G.Ramachandran
Ms. Swapna Seshadri
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Sandeep Rajpurohit for R-2

ORDER

We have heard learned counsel for respondent No.2 for some time.

List the matter for further hearing **27th April, 2017 at 2.30 p.m.**

**(I.J. Kapoor)
Technical Member
pr/mk**

**(Justice Ranjana P. Desai)
Chairperson**